

श्री मनु लिवये : जैसा कि श्री कंबर लाल गुप्त ने कहा है, अगर उन का, या किसी और सदस्य का, कालिग एटेंशन नोटिस पहले माया है, तो उसके जवाब में यह बयान दिया जाना चाहिए था, लेकिन इसके पीछे बात यह है कि . . . . .

Mr. Speaker: How many pages is it?

Dr. Karan Singh: It will take about 10 minutes.

श्री मनु लिवये : स्टेटमेंट को टेबल पर रख दिया जाये। बाद में सवाल पूछने दिये जायें।

Mr. Speaker: As I said day before yesterday, if you want any discussion, we can have it, instead of taking one or two minutes to ask questions. Let him lay it on the Table, let Members go through it and then if necessary, there can be a discussion.

Mr. Karan Singh: I lay the statement on the Table. [Placed in Library, See No. LT-781/67].

Mr. Speaker: We now adjourn for lunch.

13.02 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at Fourteen of the Clock.

[Mr. DEPUTY-SPEAKER in the Chair]

#### ELECTION TO COMMITTEE

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): On behalf of Shri Anna Sahib Shinde, I beg to move:

"That in pursuance of Section 5(1) (i) of the Prevention of Cruelty to Animals Act, 1960, the member of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve

for Board for a term of three years commencing from the date of their election, subject to the other provisions of the said Act."

Mr. Deputy-Speaker: The question is:

"That in pursuance of Section 5(1) (i) of the Prevention of Cruelty to Animals Act, 1960, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Animal Welfare Board for a term of three years commencing from the date of their election, subject to the other provisions of the said Act."

The motion was adopted

14.02 hrs.

DEMANDS FOR GRANTS 1967-68—  
contd.

#### MINISTRY OF DEFENCE—contd.

Mr. Deputy-Speaker: We shall resume further discussion on demands for grants. Shri D. C. Sharma. He has already taken five minutes.

Shri D. C. Sharma (Gurdaspur): No, Sir. I have taken only two minutes.

Shri Sezhayan (Kumbakonam): How much time is left?

Mr. Deputy-Speaker: Still five hours are left.

Shri M. M. Krishna (Peddapalli): Yesterday you were kind enough to call me. Unfortunately I had gone out to the library. Will I be able to get a chance today?

Mr. Deputy-Speaker: You will get your opportunity.

Shri D. C. Sharma: Some hon. Member yesterday said that we in India had no national defence policy, and it was suggested that a standing committee of Members of Parliament should be set up in order to formulate